

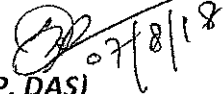
# JUDICIAL ACADEMY, ASSAM, GUWAHATI

## NOTIFICATION

Dated Guwahati, the 4<sup>th</sup> August, 2018

**No. JAA.15/2014/459/** ::::: It is for information of all concerned that Hon'ble the Chief Justice, Gauhati High Court & Chairperson, Judicial Academy, Assam has been pleased to re-constitute the Committee to examine the Draft Service Rules of the Judicial Academy, Assam and to suggest necessary changes in the Rules etc. comprising of Hon'ble Mr. Justice A.K. Goswami, Judge, Hon'ble Mr. Justice Ujjal Bhuyan, Judge and Smti Aparna Ajitsaria, Registrar (Judicial), Gauhati High Court in place of Hon'ble Mr. Justice Hrishikesh Roy on his Lordship's elevation as Chief Justice (Acting), High Court of Kerela and on retirement of Hon'ble Mr. Justice A.C. Upadhyay as Director, Judicial Academy, Assam for finalization of the Draft Service Rules of the Judicial Academy, Assam.

By Order,

  
(P. DAS)

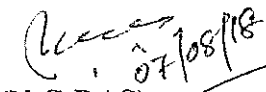
**DIRECTOR(I/c)**  
**JUDICIAL ACADEMY, ASSAM**

**Memo No. JAA.15/2014/460-70**

**Dated Guwahati the 4<sup>th</sup> August, 2018.**

Copy to :-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
3. The Registrar (Judicial), Gauhati High Court, Guwahati
4. The Registrar (Admn.), Gauhati High Court, Guwahati.
5. The Officer on Special Duty, Judicial Academy, Assam.
6. The Research Officer, Judicial Academy, Assam.
- ✓ 7. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as in the website of Judicial Academy, Assam.
8. The Pvt. Secy. to Hon'ble Mr. Justice A.K.Goswami, Judge, Gauhati High Court, Guwahati.
9. The Pvt. Secy. to Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati.
10. The Pvt. Secy. to the Director (I/c), Judicial Academy, Assam.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.

  
(N.G.DAS)

**ADMINISTRATIVE OFFICER**  
**JUDICIAL ACADEMY, ASSAM**